

in Punjab involving an amount of Rs. 162.42 crores from 6th June, 1986 to 31st December, 1987. This is in addition to Rs. 115.43 crores already provided to 5995 units between 1.1.1985 to 31.5.1986.

Export of Cotton

398. SHRI BHADRESWAR TANTI : Will the Minister of TEXTILES be pleased to state :

(a) whether any cotton was exported during last three years till date;

(b) if so, the value and the quantity thereof;

(c) the names of the countries to which cotton was exported; and

(d) whether the contracts have been fully executed ?

THE MINISTER OF TEXTILES (SHRI RAM NIWAS MIRDHA) : (a) and (b). The quantity and value of cotton exported during the last three years and the current year are as follows :

Year	Quantity (in lakh bales)	Value (in Rs. crores)
1984-85	1.79	59.02
1985-86	4.14	91.97
1986-87	13.65	243.90
1987-88	0.43 (Registered for export)	21.15

(c) Cotton is exported mainly to Bangladesh, Belgium, Bulgaria, China, Czechoslovakia, West Germany, Spain, Korea, Poland, Sri Lanka, Japan, Singapore, Thailand and Turkey.

(d) The contracts have been fulfilled except in respect of 3854 bales by Cotton Corporation of India and 43 bales by Maharashtra State Cooperative Cotton Growers' Marketing Federation in 1986-87.

Housing Schemes of LIC

399. SHRI RADHAKANTA DIGAL :
SHRI YASHWANTRAO
GADAKH PATIL :

Will the Minister of FINANCE be pleased to state :

(a) whether the Life Insurance Corporation of India has introduced some new housing schemes to give a fresh thrust to the housing activities in the country;

(b) if so, the details of these schemes;

(c) the extent to which the new schemes would help the policy holders in getting loan from LIC to buy houses;

(d) whether LIC has modified some rules pertaining to the sanction of loan to the customers; and

(e) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) : (a) and (b). A new housing scheme aiming at broadening the scope of the existing housing scheme at places where flats system is in vogue is being finalised by LIC. The scheme would enable the LIC to grant loans for purchase/construction of house/flats, etc. against proper security without the requirement of the first mortgage of the property.

(c) Since creation of first mortgage of property will not now be insisted upon, a larger number of policyholders will be able to get loans for construction/purchase of houses/flats under the new scheme.

(d) and (e). Yes, Sir. In the modified 'Own Your Home' Scheme effective from October, 1987, LIC has introduced graded system of interest rates ranging from 12% for loans upto Rs. 50,000, 13% for loans between Rs. 50,000 to Rs. 1,00,000, 14% between Rs. 1,00,000 and Rs. 2,00,000 and 15% for loans over Rs. 2,00,000 as against the uniform rate of 13%. Maximum loan of Rs. 2.5 lakhs will be available irrespective of population criteria and for metropolitan cities like Delhi, Bombay, Madras and Calcutta, it will be Rs. 3,00,000. Procedures and Application Forms have been